

Ministry of Law and Justice  
Department of Legal Affairs  
Government of India

\*\*\*\*\*

Tender No. MOL/E-LIB/TERM/2011

Reference Notice dated 01.7.2011 Inviting Tender for creation of the National e-Law Library. The last date for submission of the 'Tenders' is extended upto 01.08.2011. The revised time schedule of the tender is as follows:-

- (i) The last date for submission of the tender is 01.8.2011 (3 P.M.)
- (ii) The tender will be opened on 04.08.2011 at 04.00 P.M.
- (iii) The final date for trial of the first phase of the project is 30.08.2011 and the tentative date for inauguration of the National e-Law Library is 5<sup>th</sup> September, 2011.

2. It is also clarified that :

- (i) Under the head 'TENDER SPECIFICATION' under point (2) the term 'academic universe' includes all the National Law Schools, University/ Government Law Colleges and all other private law colleges in the country. Under point No. (7) at the end of sentence the term (Phase-I) may be read as (Phase-II).
- (ii) Under the head 'OTHER REMARKS' after the 2<sup>nd</sup> point the numbering (5 to 14) may be read as ( 3 to 12).
- (iii) In the signature column of the Technical Bid the 'Signature of the Printer' may be read as 'Signature of the Service Provider'.
- (iv) VAT/ Service Tax certificates are not compulsory.

NOTE: Those who have already submitted their tenders may revise the same if feel necessary.